CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 381/2017 M.A. No. 381/2017

New Delhi, this the 2nd day of February, 2017

HON'BLE MR. P.K. BASU, MEMBER (A) HON'BLE DR. BRAHM AVTAR AGRAWAL, MEBER (J)

- Ishwar Chand (Aged about 50 years)
 S/o Lt. Sh. Kishan Chand,
 R/o H.No.886, Krishanpura,
 Ganaur, Sonipat, Haryana.
- 2. Rishi Kumar Sharma (Age 50 years) S/o Sh. Ganeshi Lal Sharma, R/o 5/18, Chanchal Park, Nangloi, Najafgarh Road, New Delhi-43.
- 3. Rajbir (Aged about 45 years), S/o Shri Daya Singh, R/o Vill. Chatiya Olliya, P.O. Panchi Jattan Distt, Sonepat (Haryana).
- Kuwar Singh (Aged about 42 years),
 S/o Late Shri Khem Singh,
 R/o A-17B, D.S.I.D.C. Madipur,
 New Delhi-110063.
- 5. Ram Niwas (Aged about 45 years), S/o Shri Raghbir Sharan Parasher, R/o H.No. 494, V&PO Bakner, Delhi-40.
- 6. Ramesh Kumar (aged about 50 years), S/o Shri Tara Chand, R/o H.No.1045, V&PO Karala, Delhi-81.
- 7. Sunil Kumar (Aged about 41 years), S/o Shri Daulat Ram, R/o 39, ESI Colony, Basai Darapur, New Delhi-15.
- 8. Mahesh Kumar (Aged about 29 years), S/o Shri Bhagwati Prasad,

R/o 240A/1, Block-A, Pochanpur Extn., Sector 23, Dwarka, New Delhi-77.

- 9. Renu Verma (Aged about 46 years), W/o Shri Naresh Kumar, R/o Qtr. No.42, ESI Colony, Basai Darapur, New Delhi-15.
- 10. Bhim Singh (Aged about 52 years),S/o late Shri Thawariya,R/o Village Rampur (Kundal),Distt. Sonipat, Haryana.
- 11. Satto Devi (Aged 46 years), S/o Late Shri Balwan Singh, R/o H.No.S-24, Rajdhani, Nangloi, New Delhi-110041.
- 12. Sunil Kumar Nayar (Aged 52 years) S/o Lt. Sh. V.M. Nayyar, R/o H.No.427-428, E.S.I. Colony, Basidarapur, New Delhi-110015.

(All applicants are working in E.S.I. Hospital as O.T./C.S.S.D. Assistant/Technician)

.. Applicants

(By Advocate : Shri R.K. Sharma)

Versus

- Director General,
 E.S.I. Corporation,
 Panchdeep Bhawan,
 Kotla Road, New Delhi-02.
- 2. The Director,
 Directorate (Medical) Delhi,
 Employees State Insurance Scheme,
 Dispensary Complex,
 Tilak Vihar, New Delhi.
- 3. The Medical Superintendent, Employees State Insurance Corporation, E.S.I. Hospital, Basai Darapur, Delhi-15.

3

4. The Medical Superintendent,
Employees State Insurance Corporation,
E.S.I. Hospital,
Rohini, Delhi.

5. The Medical Superintendent, Employees State Insurance Corporation, E.S.I. Hospital, Jhilmil, Delhi.

.. Respondents

ORDER (ORAL)

By Mr. P.K. Basu, Member (A)

Heard the learned counsel for the applicant.

2. It is stated that the applicants made representations in July/August, 2016 (placed at Annexure A/7 colly.) followed by reminders. However, the respondents have not passed any orders thereon till date.

3. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to dispose of the representations of the applicants by passing appropriate speaking and reasoned orders thereon, in the light of order dated 19.04.2016 passed by this Tribunal in O.A. No.2995/2014 with O.A. No.2996/2014, within a period of 90 days from the date of receipt of a certified copy of this order. No order as to costs.

(Dr. Brahm Avtar Agrawal) Member (J) (P.K. Basu) Member (A)